

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 574/2024

**IN THE MATTER OF:-**

Original Application No. 574/2024 titled as News item titled "DDA ignores directions to remove official constructions on floodplain, builds more" appearing in The Hindu dated 18.04.2024 and Other

Index

S. No.	Particulars	Page No.
1.	<b>Status Report</b> in compliance to the Hon'ble NGT PB order dated 22.05.2024 in OA No. 574/2024 titled as News item titled "DDA ignores directions to remove official construction on floodplain, builds more" appearing in The Hindu dated 18.04.2024 and Other.	
2.	<b>Annexure-I: A copy of</b> Letter dated 16.07.2024 issued by Delhi Development Authority to Public Works Department Govt. of NCT of Delhi.	
3.	<b>Annexure-II: : A copy of</b> Hon'ble NGT order dated 22.05.2024.	



**(Nazimuddin)**  
Scientist-F

Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar  
Delhi-110032

Date: - 06.08.2024

Place: Delhi

## STATUS REPORT IN THE MATTER OF OA No. 574/2024 NEWS ITEM TITLED; DDA IGNORES DIRECTIONS TO REMOVE OFFICIAL CONSTRUCTIONS ON FLOODPLAIN, BUILD MORE

### 1.0 BACKGROUND

Hon'ble National Green Tribunal (NGT) registered this Original Application *suo-moto* vide order dated 22.05.2024 as OA No. 574/2024 in the matter of News Item titled –“**DDA ignores directions to remove official constructions on floodplain, build more**” The said news item alleged violation of earlier order of Hon'ble NGT orders in O.A. No. 06.2012 and O.A. No. 300/2013 restricting construction on Yamuna floodplain, citing six sites of Delhi Development Authority (DDA) in this regards. Hon'ble NGT directed CPCB to file a comprehensive report indicating the extent of violation of orders of the Tribunal in respect of prevention of encroachment on the Yamuna floodplain especially by the DDA, as below:

*“1. This Original Application is registered suo-motu on the basis of the news item titled "DDA ignores directions to remove official constructions on floodplain, builds more" appearing in The Hindu dated 18.04.2024 and other.*

*2. The matter relates to Delhi Developmental Authority"s blatant disregard of the 2015 NGT guidelines (in OA no. 06/2012 and OA No. 300/2013) regarding construction on Yamuna floodplains and continuing rampant construction, dealing a blow to the floodplain. The articles highlights the examples of encroachment on the Yamuna floodplains and how DDA instead of reclaiming these constructions has further contributed in the concretization of the area.*

*3. The examples as stated in the article are listed below:*

*1. Sur Ghat, expanded over an area of atleast 2,000 square metre, is located just over a 100 metre from the wazirabad bridge in North Delhi and a mere 50 metres away from the river. The entire complex is built on the Yamuna floodplains and is enclosed by barbed-wire boundary walls, features tiled floors, four concrete rooms, and a 40-metre-long pool, and is often visited by Hindu families performing the last rites of their loved ones. Large letters painted on a 12-foot-high wall proclaim the area under the jurisdiction of the Delhi Development Authority (DDA).*

*2. Qudsia Ghat has been renamed as „vasudev ghat" by DDA and instead of getting reclaimed as per NGT orders, more permanent structures have been constructed there, including large sitting areas and 10-foot-high elephant statues affixed to concrete bases. The DDA has also entered into an MoU with a registered society which will conduct a „Yamuna Aarti" at the ghat regularly.*

3. At another casting yard adjoining central Delhi's Baansera, advertised by the DDA as an "eco-friendly" bamboo park, a 12-foot wide concrete road has been built. Construction and demolition waste was found dumped in the floodplain, and the premises of a ready-mix concrete plant were also found concretized.

4. The now-defunct Millenium Bus Depot near Sarai Kale Khan, which was built atop a large portion of the floodplain ahead of the Commonwealth Games in 2010, still remains in its concretized form, despite directions for it to be recovered.

5. About two kilometers from the Signature Bridge in north Delhi, a casting yard (confined areas where all concrete structures are typically cast) can be found on the right side of a road which cuts through the eastern bank of the Yamuna's floodplain. Its boundary walls enclose a concrete space almost as big as a football field.

6. Asita East, a project designed to "rejuvenate the ecology of the Yamuna floodplain" also features concrete pathways over 10 feet wide, affixed to the ground with cement at many places.

...

12. Respondent No. 4 i.e. CPCB is directed to file a comprehensive report indicating the extent of violation of orders of the Tribunal in respect of prevention of encroachment on the Yamuna floodplain especially by the DDA."

## **2.0 COMPLIANCE TO THE DIRECTIONS OF HON'BLE NGT**

### **2.1 Official Communications with DDA**

In compliance with the Hon'ble NGT order dated 22.05.2024, CPCB officials interacted with DDA and held a Virtual Meeting on 05.07.2024.

Subsequently, CPCB officials carried out inspection of the six sites mentioned in the Hon'ble NGT order dated 22.05.2024 in OA No. 574/2024 on 30.07.2024 along with DDA officers.

### **2.2 Detailed Observations on the sites listed in OA No. 574/2024**

### 2.2.1 Sur Ghat

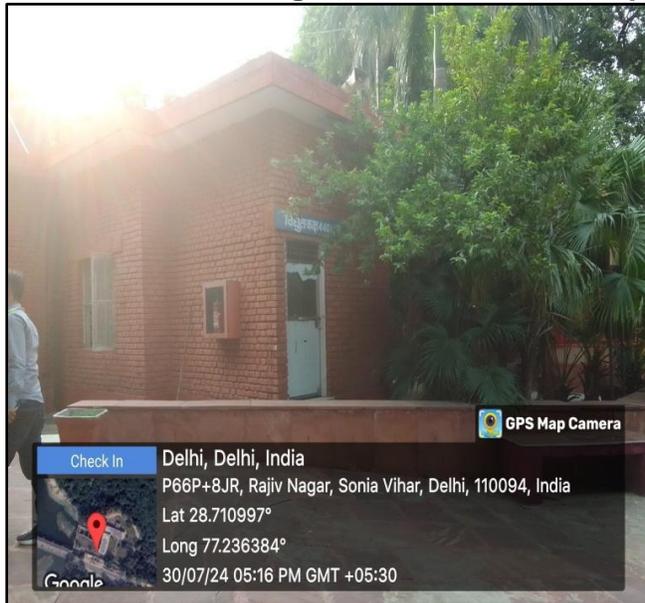
#### Information provided by DDA

1. The total ghat area from Wazirabad Barrage to Old Railway Bridge is spread across 66 hectares and Sur Ghat which spans 13.6 hectares has been reclaimed by DDA. The Sur Ghat was inaugurated on 13.04.2024.
2. The ghat consists of a separate bathing pool for men and women; administrative office; separate changing rooms for men and women, 03 kiosks for selling pooja materials etc.; generator room; separate toilets for men and women, pathways for approaching to ghats. These ancillary services are required for catering the needs of the visitors.
3. The barbed-wire boundary walls of the ghat are placed to protect the area with fencing and to dissuade the public from direct disposal into the floodplain of river Yamuna. And the fencing was not an impediment to the spread of flood water as observed during the floods of year 2023.
4. DDA has prepared a proposal plan for the de-concretization of the Sur Ghat in consultation with INTACH, the agency suggested by the expert committee in its report of October, 2015. As per the proposed plan, 50 % of the present concretized area will be replaced by permeable surfaces.
5. This ghat is frequented by the public for various religious activities. The average number of visitors on occasions (Amavasya, Poornima) is 5000/ day and the average number reaches 50000/ day on special occasions, like Chhat Pooja.

#### Observations of CPCB

1. Civil structures like separate bathing pools for men and women, administrative building, separate changing rooms for men and women, generator room, local kiosks are present at Sur Ghat. A boundary wall with barbed wires is erected to separate the river and the ghat. The pathways for approaching to the ghat are laid with tiled surface. The pictures of the site are presented in **Figure No.1**.
2. As per the recommendations of the Experts in their report on "Flood Plain Development Yamuna River, NCT of Delhi October, 2015, Sur Ghat needs to be made more natural. The proposal of de-concretization was prepared by DDA in consultation with INTACH and the proposal / plan is yet to be implemented.
3. The Geo Satellite images of the Greenery at Sur Ghat for the year 2012 and for the year 2023 is presented in **Figure No. 2**. The images illustrate the prevalent structure of Sur Ghat was available in the year 2012 also. The green cover around the Sur Ghat in the year 2023 has increased in comparison to the green cover in the year 2012.

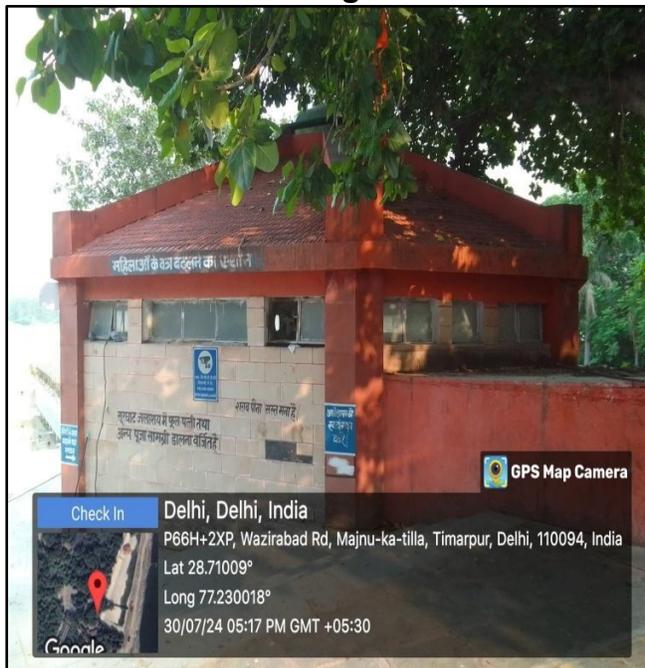
Figure No. 1 Pictorial Representation of Sur Ghat



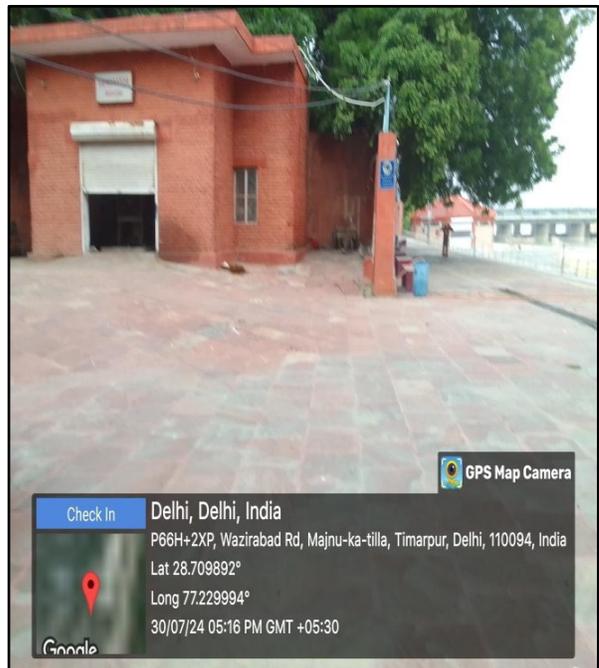
Administrative Building



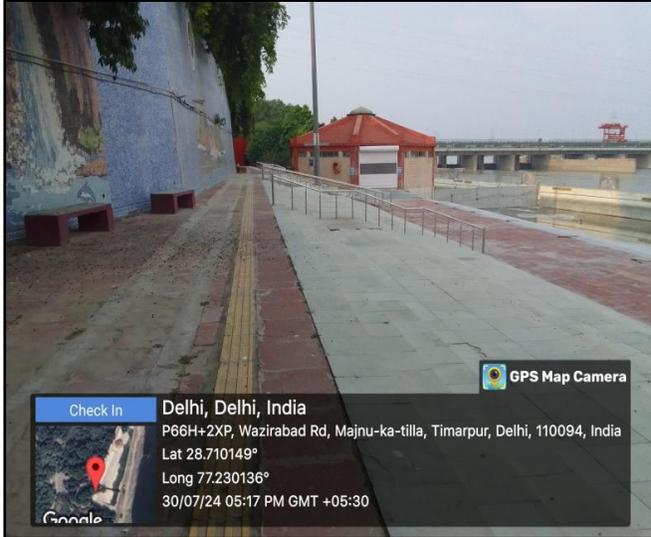
Local Koisk



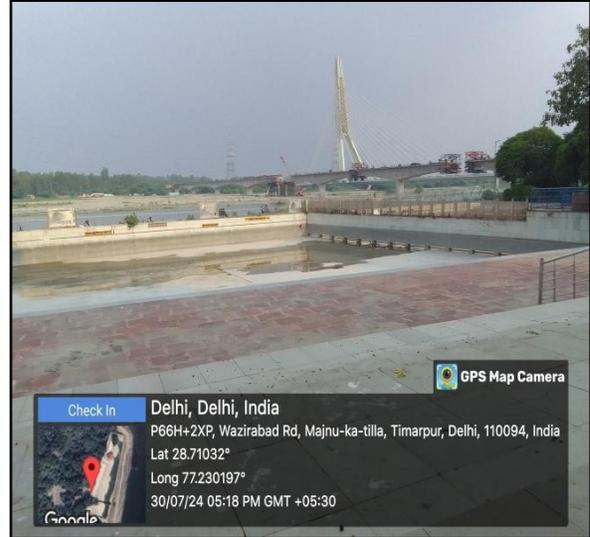
Changing Rooms for Women



Generator Room



Changing Room for Men

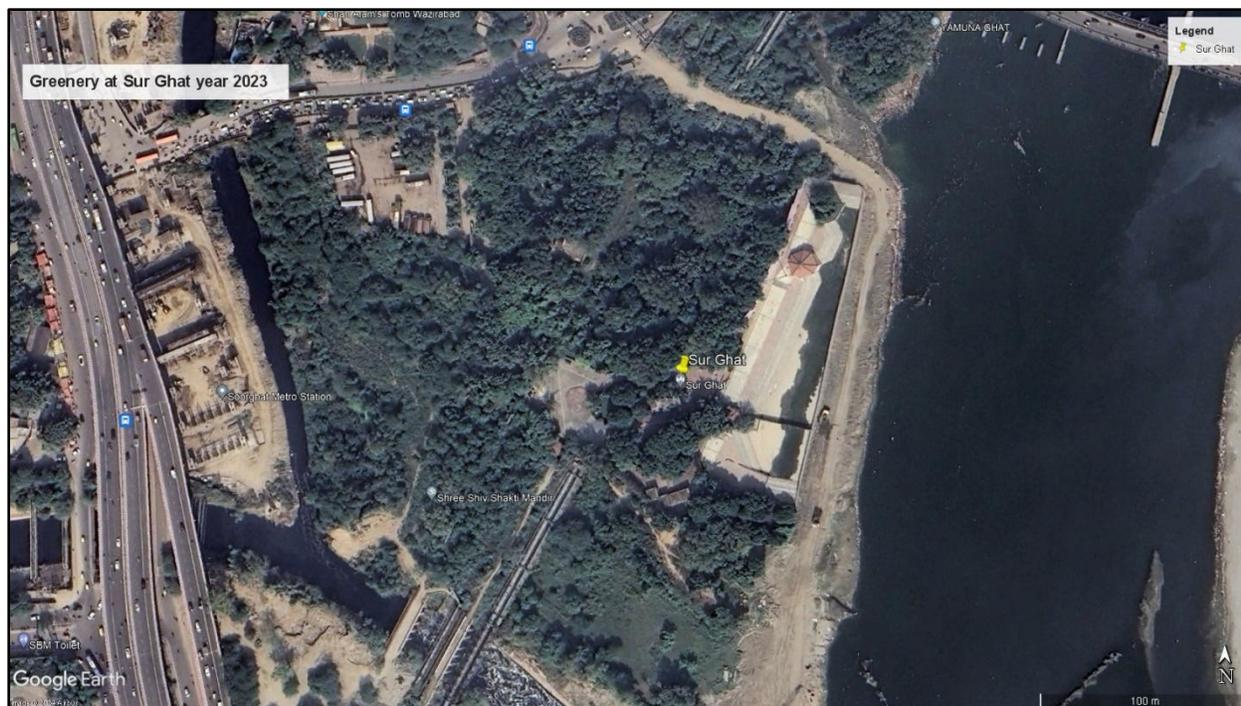


Bathing Area with tiled floor

Figure No.2 Geo Satellite Images of Sur Ghat



Geo Satellite images of Sur Ghat in year 2012



**Geo Satellite image of Sur Ghat in year 2023**

## 2.2.2 Qudisia Ghat (Renamed as Vasudev Ghat)

### Information provided by DDA

1. The total ghat area from Wazirabad Barrage to Old Railway Bridge is spread across 66 hectares, about 16 hectares was taken up for restoration by DDA as Vasudev ghat.
2. 01 hectares of land in Vasudev ghat has been transformed into space for rituals and amenities for the general public. Around 5 hectares have been developed as a narrow strip of 145 meters ghat and an area including the grasses and pathways. The 10 hectares of land in entire Vasudev Ghat project of 16 hectares is proposed to be developed as an eco-development zone with 1700 native trees and 400,000 saplings of riverine grasses.
3. Chhatris and elephant Statues have been placed for architectural purpose. The chhatris also act as seating space for the public. The area under the chhatris and elephant statues is approximately 0.6 % of the project area and the pathways developed for the public conveyance forms 1.5 % of the total project area of 16 hectares.
4. The reclamation of the ghat undertaken is as per experts report on "Flood Plain Development Yamuna River, NCT of Delhi October, 2015.

5. DDA has signed an MoU for conducting the Yamuna Aarti at this ghat twice a on a similar line with Ganga Aarti. The MOU includes prevention of littering and water pollution.

#### Observations of CPCB

1. The ghat is constructed with red stone along the river length at Vasudev Ghat. The pathways are also constructed with red stone. The chhatris and elephant statues have their bases resting on concrete structures. Greenery have been developed along the pathways at site. The pictures of the site are presented in **Figure No.3**.
2. The Geo Satellite images of the site for the year 2013 and for the year 2023 is presented in **Figure No. 4**. The images illustrate that the floodplain with some structures in the year 2013 is now free from those structures in the year 2023.

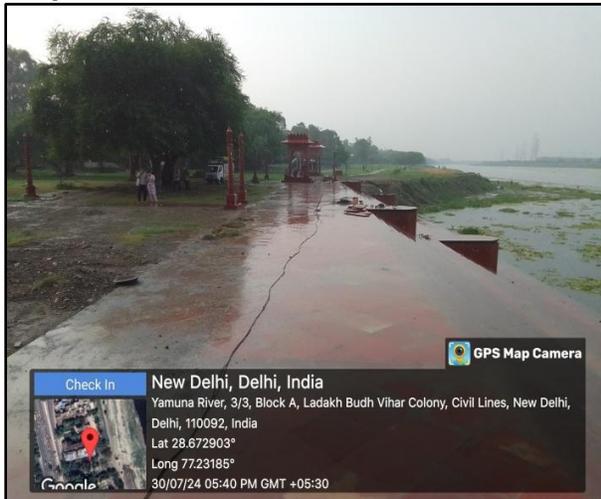
Figure No. 3 Pictorial Representation of Vasudev Ghat



Elephant Statue



Elephant Statue and Chhatri

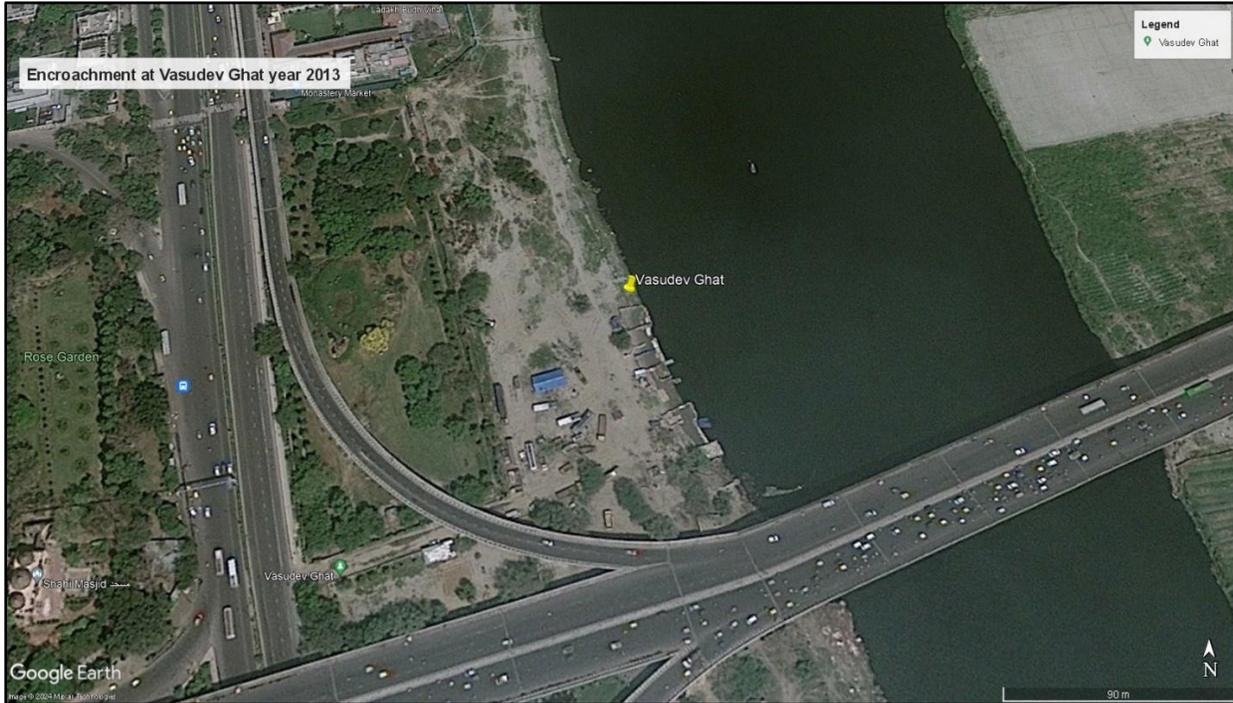


Ghat along the riverbank



Pre arthi Preparations at Vasudev Ghat

**Figure No. 4 Geo Satellite images of Vasudev Ghat**



**Geo Satellite images of Vasudev Ghat in year 2013**



**Geo Satellite images of Vasudev Ghat in year 2023**

### **2.2.3 Baansera, advertised by DDA as an eco-friendly bamboo park**

#### Information provided by DDA

1. Baansera is developed on old C&D dumpsite and is sub part of Kalindi Aviral Project of DDA for restoration and rejuvenation of Yamuna floodplains. DDA had removed 42,795 MT of Construction and Demolition (C&D) waste and transformed it into green area. It is 6 meters above Highest Flood Level.
2. A casting yard is present in the area. The casting yard belongs to PWD project for the construction of the Barapullah Elevated Corridor Phase-III project. The 12 feet wide concrete road was built by PWD for this purpose.

#### Observations of CPCB

1. The casting yard and concrete approach road alleged in the news item exists at the site. The images are presented in **Figure No. 5**. The Geo Satellite images in **Figure No. 06** also show the PWD casting yard and the approach road in Baansera. DDA has asked PWD to vacate the land, de-concretize the area and handover back the land to DDA vide letter dated 16.07.2024. Copy of the same is attached as **Annexure-I**.

2. The Geo Satellite images of the Baansera for the year 2013 and for the year 2023 is presented in **Figure No. 6**. The images illustrate the floodplain with some structures and concretization in the year 2013 and the sites were free from those structures in the year 2023. However, the construction/activity, as mentioned at point 1, above exist.

**Figure No.5 Pictorial representation of Casting Yard & Concrete Road in Baansera**



**Concrete Road by PWD**



**Casting Yard of PWD**

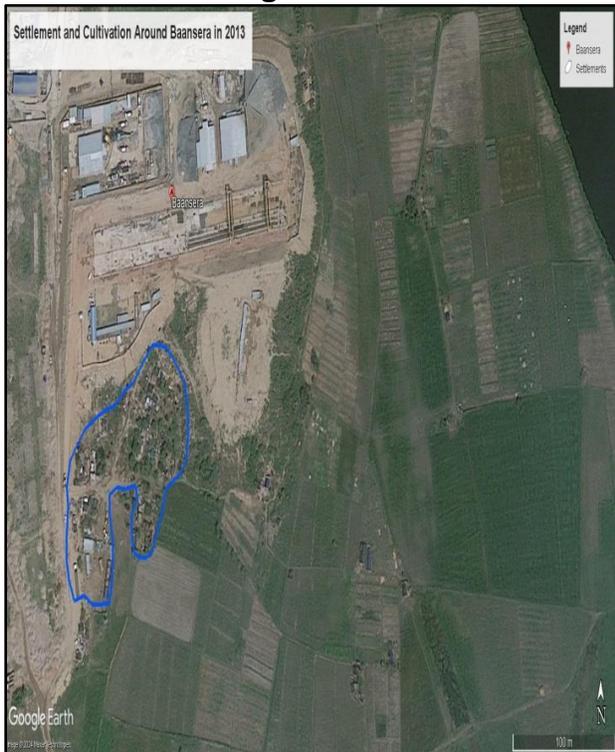
**Figure No.6 Geo Satellite Images of Baansera and adjoining Casting Yard by PWD**



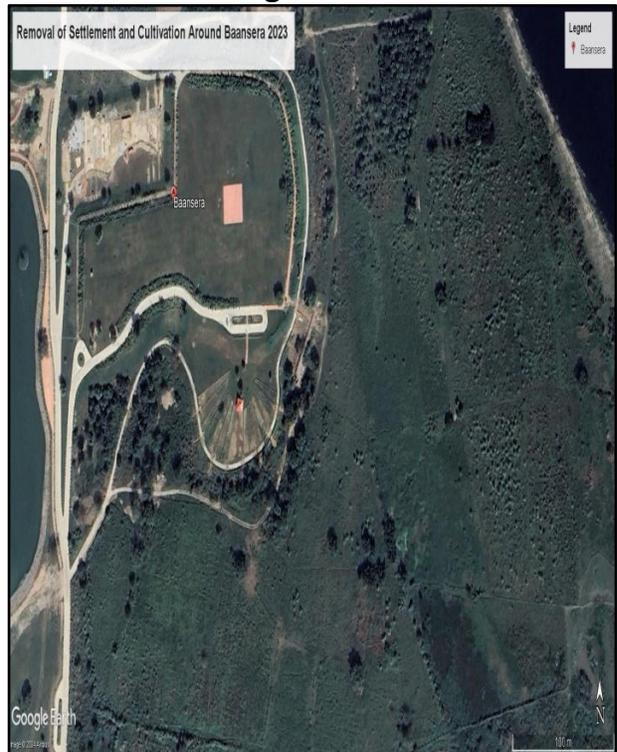
**Geo Satellite image of Baansera in 2013**



**Geo Satellite image of Baansera in 2023**



**Settlement and cultivation in Baansera in year 2013**



**Settlement and cultivation removed in Baansera by year 2023**



**Geo Satellite image of PWD Casting Yard (Blue ) and Concrete road by PWD (Red)**

## 2.2.4 Millenium Bus Depot

### Information provided by DDA

1. The Millennium Bus Depot near Sarai Kale Khan was constructed during the Common Wealth Games, 2010. The land was previously under the possession of DTC and the same has been transferred to DDA in 2022. The structures that were a part of Depot have already been removed.
2. The site erstwhile named as Millennium Bus Depot is outside the once in 25 years floodplain zone, as it is separated from the active floodplains of the river by a bund.

### Observations of CPCB

1. The roads which were utilized for the movement of buses in the Millennium depot exists at the site. The images are presented in **Figure No.7**.
2. The Geo Satellite images of site for the year 2021 and for the year 2022 is presented in **Figure No. 8**. The images illustrate the floodplain structures in the year 2021 and free from those structures in the year 2022.

Figure No.7 Pictorial Representation of site (earlier Millennium Bus Depot)



Roads at Site (Earlier Millennium Bus Depot)

Figure No. 8 Geo Satellite Images of site earlier Millennium Bus Depot



Millennium Bus Depot with structures in year 2021



**Geo satellite images with structures removed from site in year 2022**

### 2.2.5 Casting Yard 2 Kms from Signature Bridge

#### Information provided by DDA

1. The casting yard mentioned in NGT Order belongs to DMRC and is existing on the eastern bank of the floodplain in between Wazirabad barrage and the Signature Bridge.
2. The green cover available around the site has been done as part of compensatory forestry being undertaken as per the supervision of Delhi Forest Department.

#### Observations of CPCB

1. The physical infrastructure of the casting yard by DMRC is in existence at the location mentioned in Hon'ble NGT Order. The images of the site are represented in **Figure No.9.**
2. The Geo Satellite images of the site for the year 2012, 2015, 2018 and 2023 is presented in **Figure No. 10.** The images illustrate the existence of the activity since 2012.

- The geo satellite images also illustrate the area around the site which was previously under agriculture has been modified into forest cover (under compensatory forest scheme).

**Figure No.9 Pictorial Representation of DMRC site**



**Images of Casting Yard by DMRC**

Figure No. 10 Geo Satellite Images of Casting Yard by DMRC



Geo Satellite Image of Casting Yard in year 2012



Geo Satellite Image of Casting Yard in year 2015



**Geo Satellite Image of Casting Yard in year 2018**



**Geo Satellite Image of Casting Yard in year 2023**

## 2.2.6 Asita East

### Information provided by DDA

1. The total area of the Asita East project is 197 Ha, of which 90 Ha is under the ownership of DDA and the remaining 107 Ha is owned by Irrigation and Water Resource Department, Uttar Pradesh. However, the entire project is being executed by DDA in agreement with the Irrigation and Water Resource Department, Uttar Pradesh. The funds for the same are being provided by the UP Govt. periodically.
2. The Asita restoration scheme included multi-tier plantation of native origin conducive to floodplain ecology. Around 31,770 nos trees and lakhs of grasses have been planted leading to the restoration of the ecosystems. A large natural depression has been restored into a water body of 2.5 ha in size. Planted with multitier ecological plantation it has become a home to 181 nos of resident and migratory bird species. It has become a popular site for birding within the city.
3. The floodplain in this stretch is about 5-6 mts below the abutting road, thus approximately 300 meters of pathway with interlocking pavers that are permeable. This forms only 0.002% of the total 90 hectares of Asita. The rest of the pathways across the site are of natural earth (*kaccha*).

### Observations of CPCB

1. The 300 m pathways in the site are covered with paver blocks and rest pathways are of natural earth (kachha surfaces). The images are enclosed in **Figure No.11**.
2. The grasses along with plantations are observed in Asita East.
3. The natural depressions are being converted into water body. The geo satellite images are enclosed in **Figure No.12**.

Figure No.11 Pictorial Representation of Asita East



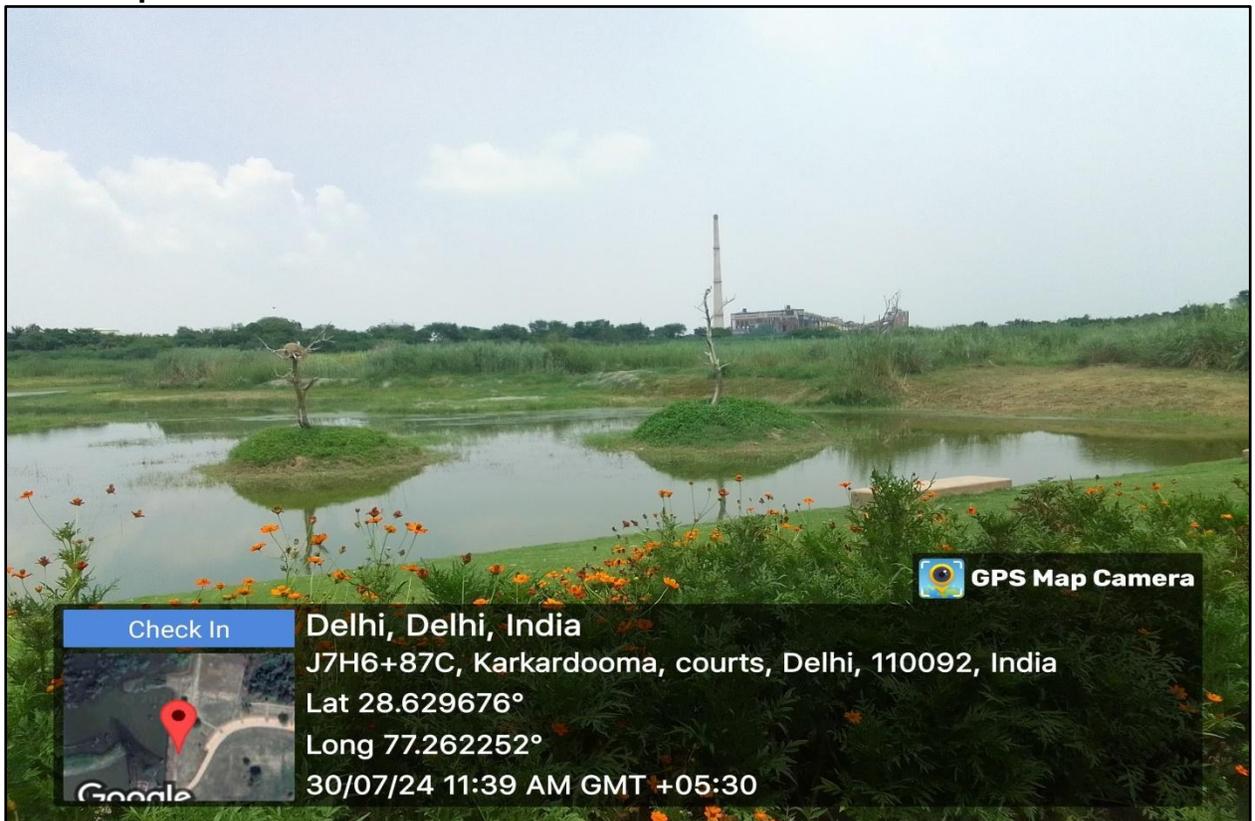
Paver blocks placed at Asita East



Kaccha pathways at Asita East

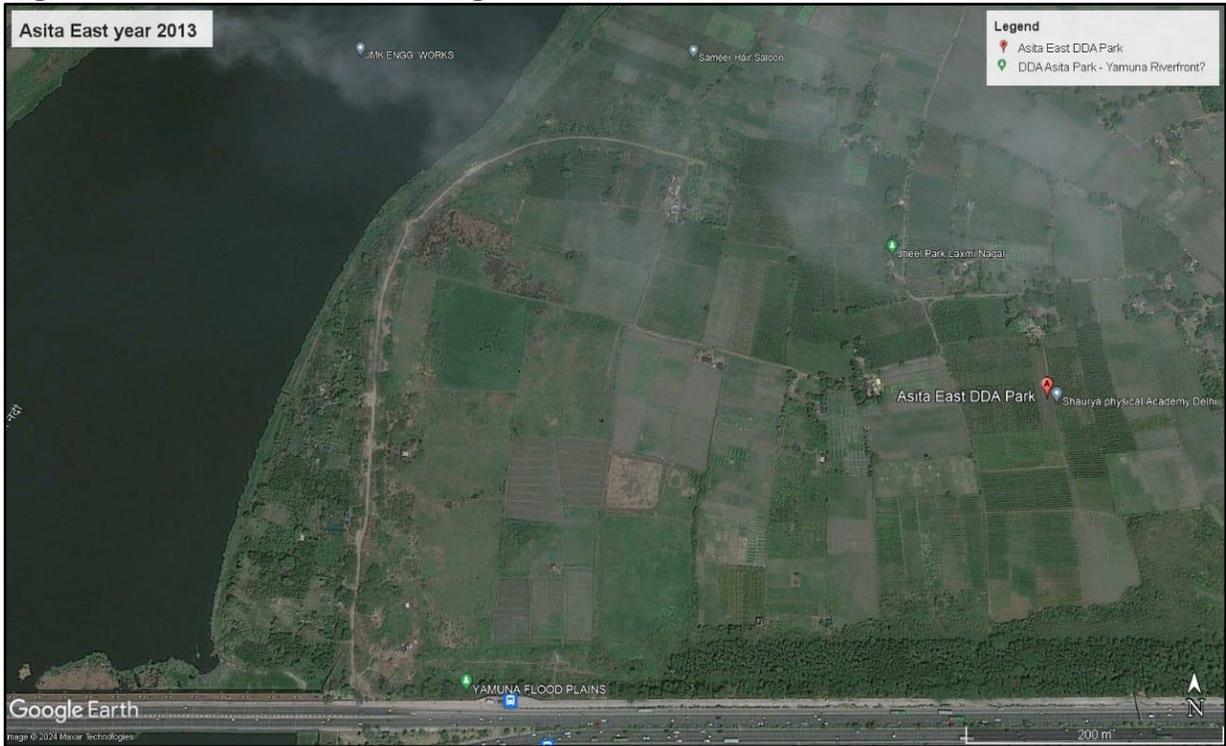


Grasses planted at Asita East



Natural depressions converted into water body by DDA

Figure No. 12 Geo Satellite Images of Asita East



Asita East in year 2013



Asita East with waterbody in year 2023

S. No.	Name & Designation	Signature
1.	Shri Ritesh Prasad Gurung, Scientist-E, WQM-I Division, CPCB	
2.	Shri Gautam Sondhi, Scientist-B, WQM-I Division, CPCB	



Delhi Development Authority  
 दिल्ली विकास प्राधिकरण  
 Office of the Chief Engineer (Horticulture)  
 कार्यालय मुख्य अभियंता (उद्यान)  
 16<sup>th</sup>Floor, Vikas Minar, I. P Estate  
 16<sup>वीं</sup> मंजिल, विकास मीनार, आई. पी एस्टेट  
 New Delhi-110002  
 नई दिल्ली-110002  
 ई-मेल: cehort@dda.org.in

No. F13(1)2024/CE(Hort)/DDA/156

Dated 16.07.2024

To  
 ✓ The Engineer-In-Chief  
 Public Works Department  
 Govt. Of NCT of Delhi  
 12th Floor, MSO Building  
 I.P Estate  
 New Delhi-110002  
 Email Id: einc-pwd@delhi.gov.in

Sub: Removal of Cement Concrete Approach Road from Ring Road to Bamboo Garden at Sarai Kale Khan near Smiriti Van and Returning of allotted land back to DDA

Sir,

The cement concrete road constructed by PWD at Baansera exit gate, from L&T RMC plant to the ring road, is currently being utilized for heavy vehicular movement by L&T. These heavy vehicles includes transit mixers, trolleys, hydra, silo cement trailers; and other similar class vehicles.

As per our understanding, this construction was temporary and intended for a short period as a dust control measure, ensuring smooth movement of vehicles while minimizing disturbance to the environment.

Recently Hon'ble NGT has registered *suo-motu* Application No. 574/2024 on the basis of the news item titled "DDA ignores directions to remove official constructions on floodplain, builds more" appearing in The Hindu dated 18.04.2024 and other. Para 3 of the said order refers to the existing 12 Feet concrete road, C&D waste dumped in the flood plain and the concretization of the mixing plant. Also, Member Convener, Principal Committee (NMCG) vide letter no T-03/2016-17/534/NMCG/Phase-II/Vol. III dated 08/07/2024 has also conveyed that cement concrete road within the Yamuna Flood Plain area is highly objectionable. Therefore, you are requested to promptly **dismantle** the cement concrete road constructed in this area and urge you to identify and establish an alternative route for accessing your RMC plant and casting yard that aligns with environmental regulations.

Further your kind attention is also drawn to the fact that DDA has raised a demand of Rs. 12, 23, 61, 855/- towards license fee and to handover the land at

Page 1 of 2

the said location back to DDA but no response has been received from PWD till date. It is imperative to note that time period of land allotted to PWD for

Barapulla Phase III Project has lapsed considerably but still 20.612 Acres are still under possession of PWD. Also at Para no. 3.3 in the above mentioned order, court has taken cognizance of the construction yard and the dump stating that "Construction and demolition waste was found dumped in the floodplain, and the premises of a ready-mix concrete plant were also found concretized." This has also been mentioned in the letter from the Member Convener, Principal Committee (NMCG).

Therefore, we kindly request that the allotted land be vacated, de-concretized, cleared of rubble, debris, and construction & demolition waste, and handed over to DDA at the earliest opportunity. This will facilitate the restoration of the area as intended by DDA.

o/c

MUKESH KUMAR  
Chief Engineer (Hort.)

**Copy (By Email):**

- |   |   |
|---|---|
| 1) Pr. Secretary, PWD                           | : For Kind Information                    |
| 2) Special Secretary, PWD                       | : For Kind information                    |
| 3) OSD to VC/ DDA                               | : for kind information                    |
| 4) PS to PC (Hort.)                             | : for kind information                    |
| 5) SE(HCC-3), DDA                               | : for information                         |
| 6) Director, IL, DDA                            | : for information and necessary<br>action |
| 7) Dir (LS), DDA                                | : for information                         |
| 8) Dir (Hort.)/SE, DDA                          | : for information                         |
| 9) Chief Engineer, Flyover Zone, PWD            | : for kind information                    |
| 10) Executive Engineer, Flyover Division, F-21: | For Information                           |

o/c

Chief Engineer (Hort.)

Item No.02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 574/2024

News item titled "DDA ignores directions to remove official constructions on floodplain, builds more" appearing in The Hindu dated 18.04.2024 and Other

Date of hearing: 22.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

**ORDER**

1. This Original Application is registered *suo-motu* on the basis of the news item titled "DDA ignores directions to remove official constructions on floodplain, builds more" appearing in The Hindu dated 18.04.2024 and other.

2. The matter relates to Delhi Developmental Authority's blatant disregard of the 2015 NGT guidelines (in OA no. 06/2012 and OA No. 300/2013) regarding construction on Yamuna floodplains and continuing rampant construction, dealing a blow to the floodplain. The articles highlights the examples of encroachment on the Yamuna floodplains and how DDA instead of reclaiming these constructions has further contributed in the concretization of the area.

3. The examples as stated in the article are listed below:

1. Sur Ghat, expanded over an area of atleast 2,000 square metre, is located just over a 100 metre from the wazirabad bridge in North Delhi and a mere 50 metres away from the river. *The entire complex is built on the Yamuna floodplains and is enclosed by barbed-wire boundary walls, features tiled floors, four*

*concrete rooms, and a 40-metre-long pool, and is often visited by Hindu families performing the last rites of their loved ones. Large letters painted on a 12-foot-high wall proclaim the area under the jurisdiction of the Delhi Development Authority (DDA).*

2. Qudisia Ghat has been renamed as ‘vasudev ghat’ by DDA and instead of getting reclaimed as per NGT orders, *more permanent structures have been constructed there, including large sitting areas and 10-foot-high elephant statues affixed to concrete bases. The DDA has also entered into an MoU with a registered society which will conduct a ‘Yamuna Aarti’ at the ghat regularly.*
3. At another casting yard adjoining central *Delhi’s Baansera, advertised by the DDA as an “eco-friendly” bamboo park, a 12-foot wide concrete road has been built.* Construction and demolition waste was found dumped in the floodplain, and the premises of a ready-mix concrete plant were also found concretized.
4. The now-defunct Millenium Bus Depot near Sarai Kale Khan, which was built atop a large portion of the floodplain ahead of the Commonwealth Games in 2010, still remains in its concretized form, despite directions for it to be recovered.
5. About two kilometers from the Signature Bridge in north Delhi, a casting yard (confined areas where all concrete structures are typically cast) can be found on the right side of a road which cuts through the eastern bank of the Yamuna’s floodplain. Its boundary walls enclose a concrete space almost as big as a football field.
6. Asita East, a project designed to “rejuvenate the ecology of the Yamuna floodplain” also features concrete pathways over 10 feet wide, affixed to the ground with cement at many places.

4. The article states that the Delhi Developmental Authority (DDA) is persisting with its plans of constructing permanent structures on the banks of the Yamuna and calling it “restoration” of the river’s floodplain. Under the DDA’s ‘Restoration and Rejuvenation of River Yamuna Floodplains Project’, several permanent structures, including concrete ghats, large sitting areas made of concrete and sandstone, and a concrete cafe, have been built. An approximately 40-metre-long pool and several concrete offices have also been constructed, while a convention center, tent city, and more ghats are among the other buildings that the DDA is planning to construct on the floodplain. It alleges that DDA’s project has led to concretization of the Yamuna’s banks and that the construction will lead to a reduction of the water carrying capacity of the floodplain.

5. Above action seems to be in direct conflict with NGT’s orders, where NGT Vide judgment dated 13.01.2015 in OA No. 6/2012 and OA No. 300/2013, Manoj Misra vs. Union of India & Ors. issued a guideline for States to “strictly follow” for construction on the floodplain and it stipulates that “access to the river channel should be allowed in a manner that it avoids construction of paved (pucca) paths”. NGT has also prohibited any construction on the river’s floodplain, except in exceptional cases, for which plans are to be approved by the Principal Committee in advance.

6. The above action also seems to be in disregard to the directions issued by Hon’ble Supreme Court of India dated 01.12.2023 in Civil Appeal No. 367/2020 (Ashok Kumar Sinha V Union of India) where the Hon’ble apex court directed the Bihar Government to cease all ongoing construction activities adjacent to the Ganga River, especially in and around Patna. The Hon’ble Court highlighted the urgent nature of the situation and demanded a progress report from the state regarding the

213 identified illegal structures erected on the Ganga's floodplains in Patna.

7. The above news item indicates violation of the Water (Prevention and Control of Pollution Act), 1974 and the provisions of Environment Protection Act, 1986.

8. The news item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.

9. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.

10. Hence, we implead following as respondents in this matter:

- (i) CEO, Delhi Development Authority, Vikas Sadan, INA, New Delhi – 110 023
- (ii) Delhi Pollution Control Committee, through its Member Secretary, Building No. TC – 12V, 6th Floor, C Wing, Delhi Secretariat, IP Estate, Delhi - 110 002
- (iii) Ministry of Environment and Forest, Regional Office, A-209 & 218, Aranya Bhawan, Mahatma Gandhi Road, Jhalana Institutional Area, Jaipur – 304 002
- (iv) Central Pollution Control Board (CPCB), through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
- (v) Ministry of Jal Shakti, through its Secretary, Shram Shakti Bhawan, Rafi Marg, New Delhi – 110 001

(vi) National Mission for Clean Ganga, through its Deputy Director General, 1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi – 110 002

11. Let notice be issued to the above Respondents for filing their response atleast one week before the next date of hearing.

12. Respondent No. 4 i.e. CPCB is directed to file a comprehensive report indicating the extent of violation of orders of the Tribunal in respect of prevention of encroachment on the Yamuna floodplain especially by the DDA.

13. The same issue relating to the demarcation of floodplain and prevention of encroachment thereupon is pending in OA No. 275/2023.

14. List alongwith OA No. 275/2023 on 07.08.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

May 22, 2024  
Original Application No. 574/2024  
AS.